

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).27298/2009

NATIONAL INSURANCE CO.LTD.& ORS. Petitioner(s)

VERSUS

T.MAHENDRAN Respondent(s)

(With prayer for interim relief)

Date: 04/01/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Dinesh Mathur,Adv.
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mr. K.K. Mani,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete. Sole respondent has
appeared and filed counter affidavit.

List the matter before the Hon'ble Court, as per
Rule.

(ASHOK MENON)
Registrar